

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:6517  
ANSWERED ON:07.05.2003  
ILLEGAL WLL FACILITY  
SHEELA GAUTAM

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the management and other officers in Uttar Pradesh have been given the WLL facility illegally and without issuing advice note;
- (b) if so, the facts thereof, alongwith the action taken against the guilty officers of the management;
- (c) the number of subscribers of Bhagaon, Mainpuri and other districts who has been given telephone/WLL connections without advice note;
- (d) the district-wise and priority-wise details of the phone numbers alongwith the date on which subscription amount was deposited; and
- (e) the action likely to be taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) Nil.
- (d) & (e): Do not arise in view of (c) above.